122

(d) No, Sir. The Gajendragadkar Committee has, however, in its Report on Governance of Universities and Colleges I made recommendations regarding reorganisation of powers and functions of the Faculties of Universities. Copies of the Report are available in the Parliament Library. The recommendations made by tke Committee have been accepted in principle by the University Grants Commission and the Central Government.

FORMATION OF GENERAL COUNCIL TOR LAUT KALA AKADEMI

876. SHRI HABIB TANV1R ; Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that Lalit Kala Akademi has been allowed to go ahead, with the formation of the New General Council; without wailing for the Khosla Commission Report; and

(b) if so, whether the draft of the new constitution prepared by the 13-men Committee elected by the All India Conference of artists, art critics and historians con-j vened by the Chirman of the Akademi last year and submitted to the Khosla Commission is being taken into consideration ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI D. P. YADAV) : (a) No, Sir.

(b) The report of the Khosla Committee is awaited. The question of any consideration by Government would arise only after the report is submitted.

SCALES OF PAY RECOMMENDED BY ALL INDIA COUNCIL OP TECHNICAL EDUCATION

877. SHRI PAPI REDDI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state : (a) whether it is a fact that Government propose to revise the pay scales of the employees of the All India Council for Technical Education (AICTE); it' so the details thereof;

(b) the number of times the AICTE scales of pay have been revised so far, since they were introduced in 1960;

(c) whether Government bear the additional expenditure due to the revision of AICTE scales of pay from time to time;

(d) if so, what are the amounts granted to various States therefore; and when;

(e) whether Government have any arrangement to ensure that the various States introduced the scales of pay recommended by the All India Council of Technical Education; and

(f) when the latest revision of AICTE scales of pay will be implemented'?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (PROF. S. NURUL HASAN) ; (a) to(c) No, Sir. There are no employees of the All India Council for Technical Education. The All India Council is an advisory body set up by the Central Government for the coordinated development of technical education and maintenance of its quality and standards. The Ministery of Education acts as the Secretariat of the All India Concil.

To solve the problem of acute shortage of teachers in technical institutions, the All India Council recommended and the Cen-ral Government accepted in 1959 a scheme to revise the pay scales of teachers of technical institutions. The Central Government also agree to bear 100 per cent of the additional expenditure involved in the revision of pay scales for a period of five years in the first instance. This period was later extended upto 31.3.1969. The State Governments have since then been bearing the entire additional expenditure.